

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/196/2016  
NAME OF THE PETITIONER(S) : B.R. Lokesh  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4  
others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	Cibi Vishnu Sai Vikari	Counsel for R2	Sai Vik
2)	S. Aravin Laksh for for M/s & Associates	Counsel for R3, R4, R5	
3)	K. RAMANJANY G.V. MOHAN KUMAR	Counsel for Respondent no. 7	G. V. Mohan
4)	Indhira Lakshmi	Counsel for Petitioner	

ORDER

Counsel for Petitioner present. Counsel for R2 present. Counsel for R3, R4 and R5 present and prayed for time to file application in respect of the documents filed. At request, time is enlarged. Put up on 15.09.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)